

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-30-2020**

M/s. Swapna Developers

... Petitioner

Versus

South Goa Planning &
Development Authority & Anr.

... Respondents

Shri Y.V. Nadkarni, Advocate for the Petitioner.

Shri Menino Pereira, Advocate for the Respondent No.1.

Ms. B. Andrade, Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 10 DECEMBER 2020****P.C. :**

Post the matter on 14.01.2021.

DAMA SESHADRI NAIDU, J.

NH